

WRIT PETITION (S)

FILING NUMBER: 2800/2020

Akshay Lal Prasad

: PETITIONER

Vs

The State of Jharkhand and Ors

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Fresh copy or true typed copy of page 27 may be given.

Ranjeet Kumar Pankaj

17/06/2020.